

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3604
ANSWERED ON:17.04.2008
NATIONAL BACKWARD CLASSES COMMISSION
Ranjan Smt. Ranjeet

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the post of Member-Secretary is lying vacant in the National Backward Classes Commission;
- (b) if so, the reasons therefor;
- (c) whether the Member-Secretary of National Backward Classes Commission has been appointed from the backward class since the year 1993 to till date; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) The post of Member Secretary, National Commission for Backward Classes (NCBC) had fallen vacant on 09.08.2007, when the earlier Member Secretary completed his tenure. Member Secretary of the National Commission on Denotified Nomadic and Semi-Nomadic Tribes is holding the additional Charge of the Member Secretary, NCBC.

(c) & (d) In terms of Section 2(d) of the National Commission for Backward Classes Act, 1993, an officer of the Central Government who is or has been in the rank of Secretary to the Government of India can only be appointed as Member Secretary of the Commission. The Act does not specify any other criteria.